

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-10-2023 AT 10:30 AM**

**IA (CA) 258/2023 in
CP No. 23/241/HDB/2023**
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Shri Siva Kumar Alagarsamy

... **Petitioner**

Vs

M/s. Top View Infratech India Private Limited

... **Respondent**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA (CA) 258/2023

Learned Counsel Ms. Hamsini for the applicant and Learned Counsel Ms Harshitha Datla, for respondent present. Counter of Respondent No.1 not filed. Mr. TVL Narsimha Rao, for Respondent No.3 present through Video Conference and stated that for Respondent No.3 there is no counter in this application. Hence, for counter of Respondent No.1 and 2 as a last chance. Matter adjourned to 01.12.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)